

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

O.A. No. 987/97
(UNLISTED)

Present : Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman
Hon'ble Mr. M.S. Mukherjee, Administrative Member

PRADIP KUMAR DEY
VS
UNION OF INDIA & ORS.

For the applicant : Mr. R.K. Dey, counsel
For the respondents: None

Heard on : 27.8.97

Order on : 27.8.97

O R D E R

A.K.Chatterjee, VC

The applicant working as a Ferro Printer in Krishnagar Central Division, CPWD wants a transfer to his home town Calcutta on certain personal grounds. He contends that one Shri A.K. Bala who is a Ferro Printer at Dinhata is on transfer at Calcutta and according to the petitioner he has a better claim than Shri Bala who is to be posted at Calcutta. In such circumstance he has filed the present application for appropriate relief and also prays for an interim order that the vacancy in Calcutta in which Shri Bala is to be posted may be retained till disposal of the application.

2. We have heard the counsel for the petitioner and perused the records. Hearing the counsel for the petitioner we consider it proper to dispose of the application. We therefore to dispose of the application with a direction on the respondents particularly the respondent No. 2 to treat the application along with the annexures as a representation and to dispose it by passing a speaking order and till the disposal of the representation the transfer order of Shri Bala shall remain stayed. Order passed this day be communicated to the respondents by the petitioner. Certified copy of the order be made available to the petitioner within 48 hours.

Member (A)

Mr. Ch